## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

CPC 20 2005 O.A371of 1996

Date of Order: 05-08-2005

Present: Hon'ble Mr. B.N. Som, Vice-Chairman(A)

Hon'ble Mr. Ashok S. Karamadi, Member(Judl)

Nripen Das

-VS-

Mr. T.K. Mondal & Anr.

For the Applicant: Mr. B. Mukherjee, Counsel

For the Respondents: Mr. P.K. Arora, Counsel

## ORDER

## MR. B.N. SOM, VC(A):

Ld. Counsel for both the parties submit that grievance of the applicant has been fully complied with and all payments due to him have been paid. Therefore, they pray for dropping the proceedings. Having heard Ld. Counsel for both the parties and having regard to the prayer made, the same is granted and CP© is disposed of as dropped.

Judicial Member

DKN

Vice-Chairman(A